

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

R. Padmanabha

PCS

add

B. Srinivasan

Dy ROC

u/p

ORDER

PCS representing the applicant present. Dy. ROC present and prayed for time to file report. Time extended at his request. Put up on 06.12.2014.

sel

S Vijayaraghavan
Member (Technical)

sel

K Anantha Padmanabha Swamy
Member (Judicial)